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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2006-2007.

(Placed in Library, See No. LT 4506/2006)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): Sir, I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4507/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir, I beg to lay on the Table a copy of the Board of the Trust (Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. G.S.R. 403 (E) in Gazette of India dated the 6<sup>th</sup> July, 2006, under section 36 of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999.

(Placed in Library, See No. LT 4508/2006)

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